

BEFORE THE NOTARY PUBLIC
ALIPORE JUDGES' COURT
KOLKATA-700 027

158/23 APR 2025
Sl. No. 158/23 Date 23 APR 2025

✗

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

In

ORIGINAL APPLICATION NO. 20/2025/EZ

In The Matter of

BAISAKHI BHOWMIK AND ANR



... Applicant

Versus

THE MEMBER SECRETARY OF WEST BENGAL POLLUTION CONTROL
BOARD & Ors.

... Respondents

REPORT ON AFFIDAVIT OF THE RESPONDENT NUMBER 03, DISTRICT
MAGISTRATE & COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

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3.	Photocopy of the field report submitted by B.L & L.R.O Diamond Harbour II with plot information, closure notice to kiln owner and letter dated 22.04.2025 written to the Officer in Charge Ramnagar Police Station with the current photograph of the brick field are collectively annexed herewith and marked as	R-2	 17-44
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Filed by

*Sibojyoti Chakrabarti*SIBOJYOTI CHAKRABARTI
Advocate

For The State of West Bengal

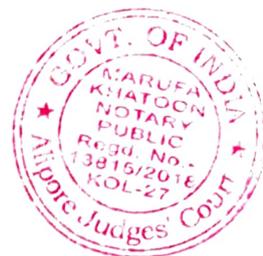
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23 APR 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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... Applicant

Versus

THE MEMBER SECRETARY OF WEST BENGAL POLLUTION CONTROL
BOARD & Ors.

... Respondents

REPORT ON AFFIDAVIT OF THE RESPONDENT NUMBER 03, DISTRICT
MAGISTRATE & COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

I, Sumit Gupta, Son of Shri S.K. Gupta, aged about 42 years, by religion -
Hindu, by occupation- Government Service, presently posted as the District
Magistrate & Collector, South 24 Parganas, having office at New
Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly
affirm and say as follows:



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1. That I am working as the District Magistrate, South 24-Parganas, Alipore, Kolkata – 700027. I am competent to swear and affirm this affidavit for and on behalf of myself.



2. That this report in the form of affidavit is being filed in compliance to the solemn order dated 12.02.2025 passed by the Hon'ble National Green Tribunal, Easter Zone Bench, Kolkata. That in the said solemn order the Hon'ble Tribunal has been interalia pleased to direct,

"9. Considering the allegations made in the Original Application, we deem it appropriate to constitute a Fact Finding Committee comprising of the following members:-

i) District Magistrate, South 24 Parganas or his representative not below the rank of Additional District Magistrate (ADM);

and

ii) Senior Scientist, West Bengal State Pollution Control Board;

10. The Committee shall visit the site in question and submit its Report on affidavit within three weeks with regard to the allegations made in the Original Application.

11. The District Magistrate, South 24 Parganas shall be the Nodal office for all logistic purposes and for filing the Fact finding Report on affidavit.

12. The Committee shall also suggest remedies in case violations are found and the action proposed against the violators."

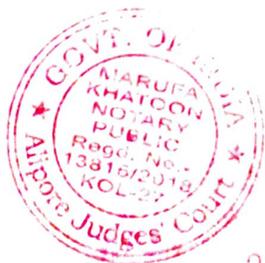


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3. That in compliance to the above mentioned order it is submitted that the Fact Finding Committee visited the alleged site of 'Tara Brick' on 13.03.2025 in presence of the of the petitioner, private respondent no. 9, team of Block Land and Land Reforms Officer, Diamond Harbour II and Jt. Block Development Officer, Diamond Harbour II.
4. That the observations made by the Committee constituted by the Hon'ble Tribunal are detailed below,

- I. The applicants are presently residing in LR Plots 1, 2, 3 & 4 of Mouza Raichak, JL 48, approximately 150 feet or 46 meters from Kiln of Tara Bricks and approximately 550 feet or 168 meters from river embankment.
- II. The LR Plot no(s). 8, 9, 10 & 8/572 are used by 'Tara Brick' for operation of their brick field are recorded as Collector's land under Khatian no. 1 and L.R Plot no. 7 which is recorded in favour of Irrigation Department in LR Khatian 241/1.
- III. That plot no. 7 of Mouza Raichak, JL 48, classification Bandh, consisting of total area 2.12 acres, recorded in favour of Irrigation Department in LR Khatian 241/1 and width of the said plot as per Mouza map being near about 55 feet is presently used partially as pitch road from Raichak Ferry Ghat towards Dakshin Simulberia (approximate breadth 30 feet) and the rest portion by Tara Bricks.



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- IV. The Roychak Free Primary School, situated in LR Plot 22 of Mouza Raichak, JL 48, is about 250 feet or 76 meters from kiln of Tara Bricks.
- V. That the West Bengal Pollution Control Board (hereinafter referred as WBPCB) has examined the air quality to ascertain the level of Air Pollution happening due to the operation of the alleged Brick field and has not found any considerable amount of pollutant in air. WBPCB has submitted their detailed Analysis Reports of Gaseous Emission on 28.03.2025.

Report of the committee with attendance and sketch map, Report of Air Pollution by WBPCB along with coloured photographs showing the condition of the Brick Field are collectively annexed herewith and marked as R-1

5. That the proprietors of Brickfield have not obtained Consent to Establish/Consent to Operate till date for the brickfield as per Memorandum No. 2648-M&M/LR/A-I-26/2010 dated 27.10.2016 and operated the said brick fields, illegally occupied the landhaving L.R Plots Nos. 8,9,10 & 8/572 under Khatian no. 1. Hence the committee has advised the concerned B.L &L.R.O to send closure notice to restrict the illegal operation (for violation of Memorandum No. 2648-M&M/LR/A-I-26/2010 dated 27.10.2016 as well as possession of L.R Plots 8,9,10 & 8/572 under Khatian no. 1 by Tara Bricks without having any valid agreement) of the brickfield as a remedial measure.



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6. That the B.L & L.R.O Diamond Harbour II has issued a closure notice addressing the proprietors of Tara Brickfield bearing memo No. 427/BL&LRO/DH II/25 dated 09.04.2025 and the same has been duly received by Satyabrata Ghosh, one of the respondents of the instant case on the same date, on behalf of Proprietor Munmun Ghosh.
7. That vide letter dated 488/BL&LRO/DH II/2025 dated 22.04.2025 The Inspector-in-Charge of Ramnagar Police station, Diamond Harbour has been informed regarding implementation of the Closure order and also report has been called for. Photocopy of the field report submitted by B.L & L.R.O Diamond Harbour II with plot information, closure notice to kiln owner and letter dated 22.04.2025 written to the Inspector in Charge Ramnagar Police Station with the current photograph of the brick field are collectively annexed herewith and marked as R-2.
8. That since the brick field in question has been operating without CTO & CTE and also without obtaining statutory permissions hence it is stated that Environmental Compensation may be computed by the West Bengal Pollution Control Board for the past violations.

Identified by me

Sibojyoti Chakrabarti

Advocate

State of West Bengal

23.04.2025

Anuilluph

Deponent

District Magistrate,
South 24-Parganas



23 APR 2025

Solemnly Declare and affirmed
before me on identification under
the Notarial Act.

Marufa Khatoon

MARUFA KHATOON
Notary, Govt. of India
Regd. No.- 13815/2018
Alipore Judges' Court



VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Adv [Verified at Kolkata on the 23rd Day of April, 2025

Identified by me

Sibajyoti Chakrabarti
Advocate *23.04.2025*
State of West Bengal

[Signature]
Deponent
District Magistrate,
South 24-Parganas.

Solemnly Declare and affirmed before me on identification under the Notarial Act.

[Signature]
MARUFA KHATOON
Notary, Govt. of India
Regd. No.- 13815/2018
Alipore Judges' Court



23 APR 2025

Ameyase — 'R-1'

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Minutes of Field Inspection caused by Fact Finding Committee to comply the solemn order Passed by Hon'ble National Green Tribunal dated 12.02.2025 in the matter of BAISAKHI BHOWMIK AND ANR VS THE MEMBER SECRETARY OF WEST BENGAL POLLUTION CONTROL BOARD bearing O.A Case no. 20/2025/EZ

1. In compliance with the solemn order of Hon'ble National Green Tribunal, Eastern Zone dated 12.02.2025, in the matter of Baisakhi Bhowmik & Anr. Vs. The Member Secretary of West Bengal Pollution Control Board & Ors. bearing O.A case no. O.A 20/2025/EZ in which the Hon'ble Court has directed,

"9. Considering the allegations made in the Original Application, we deem it appropriate to constitute a Fact Finding Committee comprising of the following members:-

i) District Magistrate, South 24 Parganas or his representative not below the rank of Additional District Magistrate (ADM);

and

ii) Senior Scientist, West Bengal State Pollution Control Board;

10. The Committee shall visit the site in question and submit its Report on affidavit within three weeks with regard to the allegations made in the Original Application.

11. The District Magistrate, South 24 Parganas shall be the Nodal office for all logistic purposes and for filing the Fact finding Report on affidavit.

12. The Committee shall also suggest remedies in case violations are found and the action proposed against the violators."

To comply the direction of the Hon'ble court (quoted above) the date of enquiry has been fixed on 13th March, 2025 at 12:30pm.



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On the date of inspection,

- i. Mr. Niranjana Mandal, Assistant Environmental Engineer,
Alipur Regional Office, WBPCB
- ii. Mr. Saddam Navas, IAS, Additional District Magistrate and
District Land and Land Reforms Officer, South 24 Parganas as
a representative of District Magistrate, South 24 Parganas

were present and the team of B.L & L.R.O Diamond Harbour II led by B.L & L.R.O herself with Revenue Officer and Revenue Inspector have supported the joint committee in physical identification of L.R plot nos. 1, 2, 3, 4, 7, 8, 9, 10 & 8/572 and 22 under Mouza – Raichak, JL 48. (Attendance sheet attached as Annexure B)

2. B.L & L.R.O Diamond Harbour II has sent a comprehensive report of the physical inspection bearing memo no.429/BL&LRO/DH II/25 dated 09.04.2025, in which she has submitted that
 - a. The applicants are presently residing in LR Plots 1, 2, 3 & 4 of Mouza Raichak, JL 48, approximately 150 feet or 46 meters from Kiln of Tara Bricks and approximately 550 feet or 168 meters from river embankment.
 - b. The Roychak Free Primary School, situated in LR Plot 22 of Mouza Raichak, JL 48, is about 250 feet or 76 meters from Kiln of Tara Bricks.
 - c. Plot 7 of Mouza Raichak, JL 48, classification Bandh, total area 2.12 acres, recorded in favour of Irrigation Department in LR Khatian 241/1 and width of the said plot as per Mouza map being near about 55 feet is presently used partially as pitch road from Raichak Ferry Ghat towards Dakshin Simulberia (approximate breadth 30 feet) and the rest portion by Tara Bricks.



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d. L.R Plots 8, 9, 10 & 8/572 possessed by Tara Bricks for operation of the kiln, are Collector's Land and recorded under Khatian no. 1.

3. The Fact-Finding Committee has observed,

A. That the proprietors of Brickfield have not obtained Consent to Establish/Consent to Operate till date for the brickfield as per Memorandum No. 2648-M&M/LR/A-I-26/2010 dated 27.10.2016 and operated the said brick fields, illegally occupied the land having L.R Plots Nos. 8,9,10 & 8/572 under Khatian no. 1. Hence the committee has advised the concerned B.L & L.R.O to send closure notice to restrict the illegal operation (for violation of Memorandum No. 2648-M&M/LR/A-I-26/2010 dated 27.10.2016 as well as possession of L.R Plots 8,9,10 & 8/572 under Khatian no. 1 by Tara Bricks without having any valid agreement) of the brickfield as a remedial measure.

B. That the WBPCB has examined the stack emission to ascertain the level of Air Pollution happening due to combustion of coal of the alleged Brick field and has not found any considerable amount of pollutant emitted through the stack of the brick kiln. WBPCB has submitted their detailed *Inspection Reports* along with Stack Emission Report on 28.03.2025. (Attached with the report)

C. That since the brick field in question has been operating without CTO & CTE and also without obtaining statutory permissions hence it is stated that Environmental Compensation may be computed by the West Bengal Pollution Control Board for the past violations.



Sub
Atal Kumar

Additional District Magistrate and
District Land and Land Reforms Officer,
South 24 Parganas

Byandol

Assistant Environmental Engineer,
Alipur Regional Office, WBPCB

23 APR 2025

In the matter of Site Visit by the Fact Finding Committee constituted by the National Green Tribunal, Eastern Zone Bench, Kolkata in Original Application No. 20/2025/EZ. Order dated 12.02.2025.

<u>Name</u>	<u>Designation.</u>	<u>Contact Number.</u>	<u>Signature</u>
1) SAJJAM NAVAS	ADM and Dd & RO, S24 Pasargans	98368 19555	
2) Niranjan Mandal	AEF, WBPCB	9851691736	
3) Tania Roy Ghosh	Asst. Director and B&RO, Diamond Harbour II.	99033 91276	
4) Soukalya Saha	Jt. BDO, DA-II	8584939616	
5) Baisali Basu	Petitioner.	9433455545	Baisali Basu.
6) Satya Sarathi Ghosh.	Respondent	9830651608	
7) Abu Sufian Sarfini	Revenue Inspector	8918678484	
8) Gopal Chandra Bagy	Revenue Inspector.	7477573365	



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Inspection Report cum Check List
West Bengal Pollution Control Board
Alipore Regional Office

Ref of Inspection	1. Inspection and stack monitoring on 25.03.2025 2. Joint Inspection on 13.03.2025 3. Compliance of direction dated 12.02.2025 of Hon'ble National Green Tribunal passed in connection with OA No. 20/2025/EZ.
Name of the industry	: Tara Bricks, Prop. Munmun Ghosh
Address	: Vill. -Raichak, P.O.-Maheshwera, P.S.-Ramnagar, Dist.-South 24 Paraganas
P.O. & Pin code	: Maheshwera- 743368
P.S	: Ramnagar
District	: 24 Parganas (South)
Local body/authority	: Diamond Harbour-II Panchayat Sanity
Power supply agency/authority	: W.B.S.E.D.C.L
Category of industry	: Orange
Date of inspection	: 13.03.2025 & 25.03.2025
Inspecting officer	: N. Mandal, AEE Alipore RO
Person met/present during inspection	: 1. Sri Satya Brata Ghosh, on behalf of the unit 2. Ms. Baisakhi Bhowmik-on behalf of the complainant
Observation [A] Sources of generation of liquid waste from manufacturing process	: The unit is engaged in manufacturing of Red Brick. Water is required for mixing brick earth and there is no source of waste water generation from the manufacturing process.
[B] Facilities available for treatment	: Not required.
[C] Generation of sewage and its treatment/disposal	: Toilet, latrine Septic tank to soak pit.
[D] Observation & comments on performance of treatment facility of liquid waste	: There is no source of water pollution within the unit.
[E] Sources of generation of gaseous emission	: Coal Fired Brick Kiln
[F] Facility available for treatment of gaseous emission	: Gravity settling Tunnel and Fixed Chimney of height about 30 meters from GL.
[G] Observation & comments on performance of treatment facility for gaseous emission	: During inspection, the unit was in operation. Design of the Brick Fields was checked. Design of the Brick Kiln is Zig Zag with FD fan. Emission from the stack was white in colour (Pic-1). Stack monitoring was carryout out during inspection. Result of analysis report may be perused(attached). Concentration of PM was found only 3.40mg/Nm ³ , which is very low compared to emission standard 250mg/Nm ³ . Due to very low concentration of PM, retest may be done to confirmation of such a low concentration of PM. However, due to having Zigzag Kiln, emission from the stack of the kiln should not be a cause of concern. <i>There is a source of spreading dust from brick kiln when raw brick is</i>



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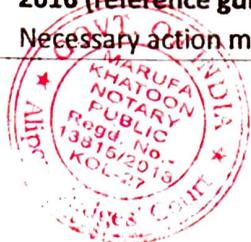
		covered with loose particle as an insulation, which may be spread in the nearby area. Neither multi-layer green of 10meters wide nor 3 m high wall was constructed along the periphery of the brick kiln to restrict spreading of dust from the brick kiln.
[H] Observation on noise pollution generated from industrial process along with measured levels (if measurement required)	:	---
[I] Information regarding solid waste generation and disposal/storing facility	:	Coal ash, which is used for land filling.
[J] Information regarding Hazardous waste generation and onsite storing facility	:	No hazardous waste is generated at Brick Field
[K] Status of Haz. Waste (M & H) authorisation	:	Not required.
[L] Storing of Hazardous Chemicals under M S & I (HC) Rules	:	Not applicable
[M] Status of consent to establish	:	On demand, the unit was unable to show Consent to Establish (NOC) .
[N] Status of consent to operate	:	On demand, the unit was unable to show Consent to Operate. Now the unit has applied for CTO through online portal.
[O] Status of Environmental Clearance	:	On demand, the unit was unable to show Environmental Clearance (which is required for mining of brick earth of dept more than 1.5 meter)

[P] Any other relevant information:

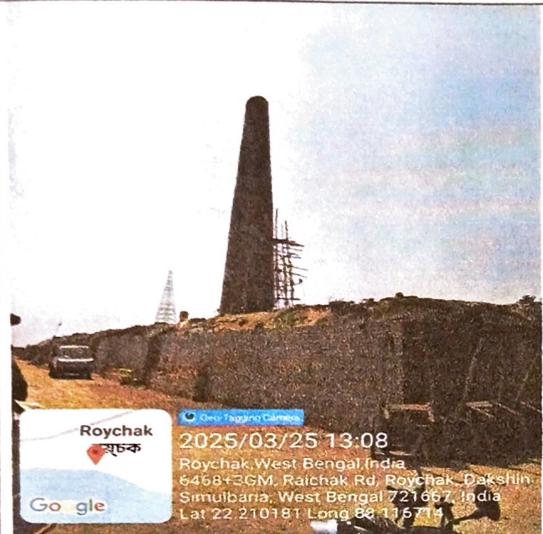
1. Hotel cum Residential house of complainant is within 100m (Pic-2).
2. Primary school is also within 1km.
3. This Brick Kiln is operating since 1980 as stated.
4. The unit has submitted pollution cost Rs.1,00,000/- on 18.08.2016 (Responded No. 802).
5. It is located just very closed to the bank of river Ganga.

(Q) Remarks:

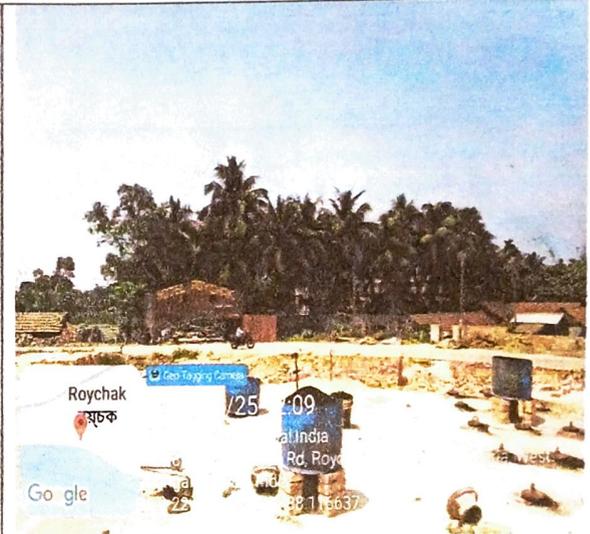
1. The Design of the Brick Kiln is Zig Zag.
2. The unit doesn't have valid Consent.
3. As per guideline, "**Multi-layer green belt of 10-metre width shall be constructed along the periphery of brick fields / kilns leaving two 10-metre-wide gaps in the boundary for entry and exit of materials and vehicles. A 3-metre-high wall shall be constructed on the side where land is not available for green belt development; the minimum area required is 2.0 acres**". Such arrangement was not provided.
4. Location of the brick kiln from river bank and nearby registered school may be cause of concern w.r.t. Memorandum, issued by L&LR Department vide Memo No. 2648-M&M/LR/A-II-26/2010 dated 27.10.2016 (reference guidelines for regularisation of old brick field).
5. Necessary action may be taken as deemed fit and proper.



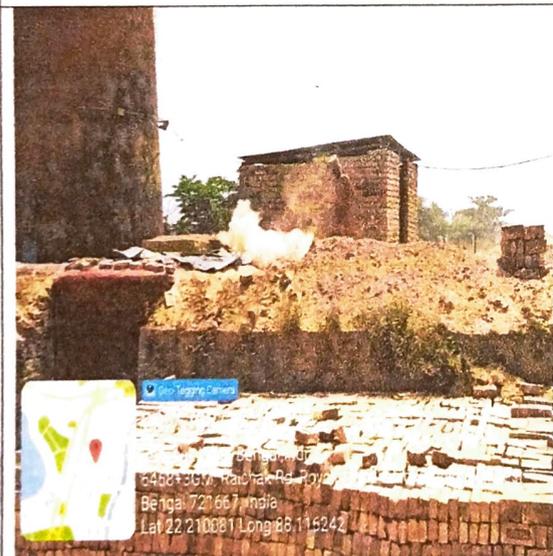
Photographs taken during inspection of Tara Bricks located at Vill. -Raichak, P.O.-Maheshwera, P.S.-Ramnagar, Dist.-South 24 Parganas on 25.03.2025



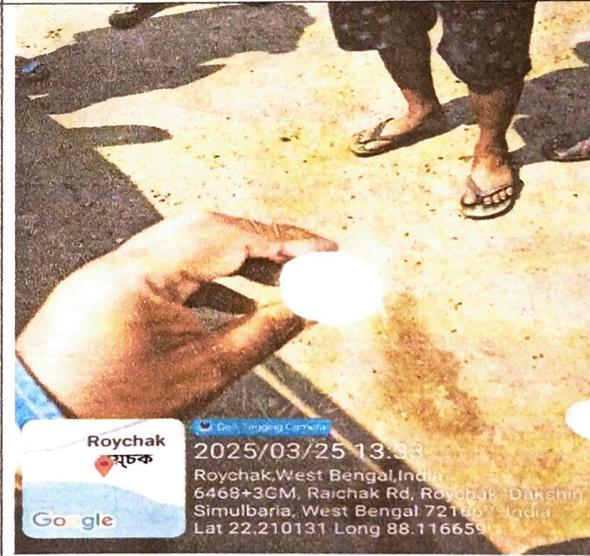
Pic-1(White smoke from stack)



Pic-2(Hotel of complainant, Hotel Raichak)



Pic-3(Spreading of dust while covering green bricks)



Pic-4(Condition of thimble after taking sample)



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Handwritten signature
11/04/2025

(Signature of visiting official)



মৌজা ম্যাপ -> ম্যাপের তথ্য

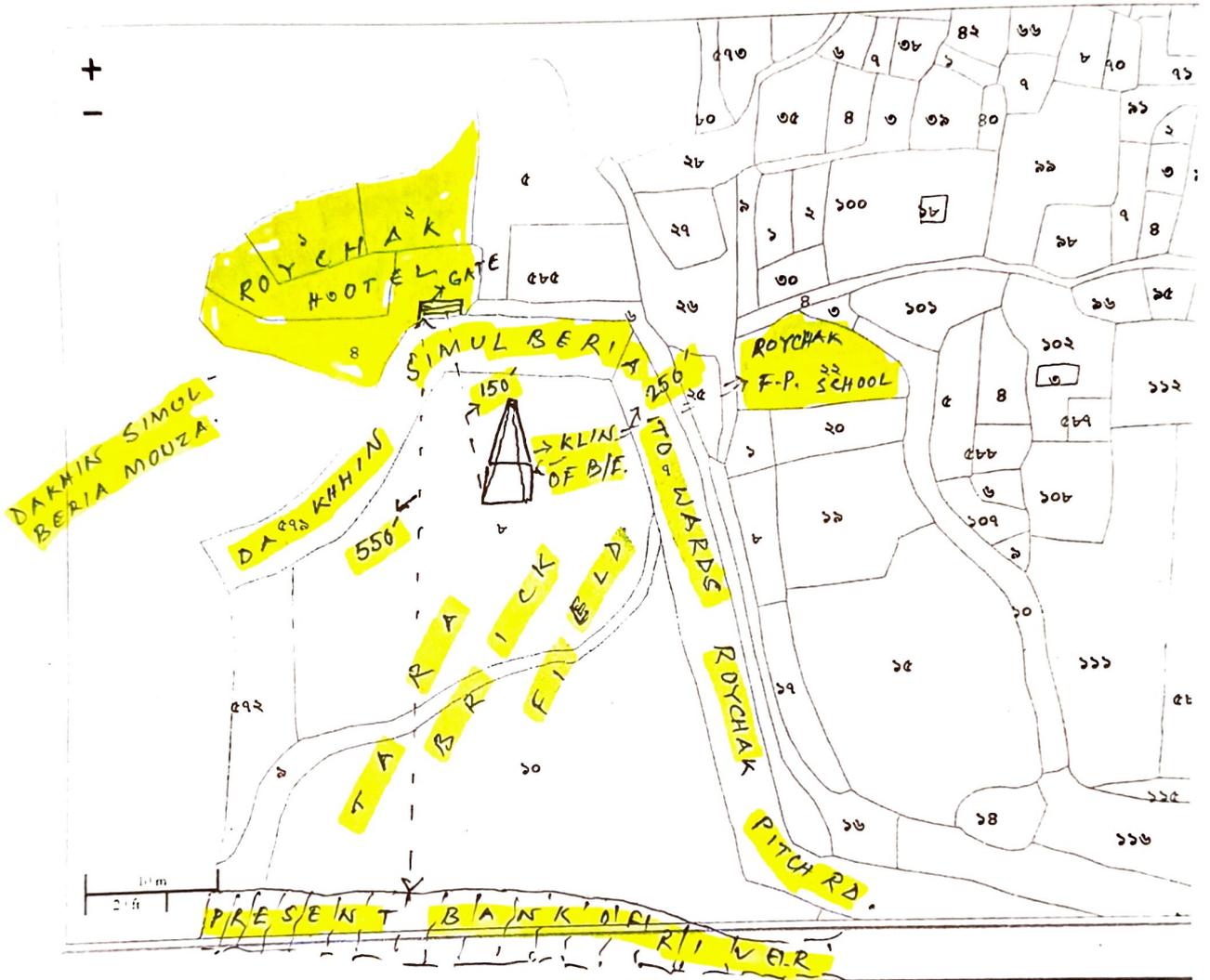
জেলা [দক্ষিণ ২৪ পরগণা]

জেলা দক্ষিণ ২৪ পরগণা

ব্লক: ডায়মন্ডহারবার-২

মৌজা: [048]রায়চক

শী



Sketch map of TARA Brick Field with approximate distance from KLINE to "ROYCHAK HOTEL" and to "ROYCHAK Free Primary school" at Roychak (NOT to Scale).

23 APR 2025

Revenue Inspector
Noorpur, 24 Pgs (S.)



Seen
11/4/25

Assistant Director, WBLRS
&
B.L.&L.R.O, Diamond Harbour-I)
South 24 Parganas



Annexure - 'R-2'

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
DIAMOND HARBOUR II, SOUTH 24 PARGANAS

পশ্চিমবঙ্গ সরকার
ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
ডায়মন্ড হারবার ২, দক্ষিণ ২৪ পরগণা

e-Mail ID: bllrodh2@gmail.com

Memo No. 429/BL&LRO/DH II/2025

Date: 11.04.2025

To
Additional District Magistrate &
District Land & Land Reforms Officer
South 24 Parganas

Sub: Report regarding Site Visit by the Fact Finding Committee constituted by the National Green Tribunal, Eastern Zone Bench, Kolkata in Original Application No. 20/2025/EZ Order dated 12.02.2025.

Sir,

Apropos the above mentioned subject, this is to bring to your kind knowledge that as per the report submitted by the concerned RI, the following points have come to the fore during the joint site visit of Tara Bricks and its adjacent land by AEE, WBPCB Sri Niranjan Mondal, the undersigned herself, Joint BDO of Diamond Harbour II Block Sri Sankalpa Sadhan Pal, two RIs of the O/o the undersigned namely Abu Sufian Sanfui and Gopal Chandra Bag, applicant Baishali Bhowmik and respondent Satyabrata Ghosh in your kind presence:

- The applicants are presently residing in LR Plots 1,2,3& 4 of Mouja Raichak, JL 48, approximately 150 feet or 46 metres from Kiln of Tara Bricks and approximately 550 feet or 168 metres from river embankment.
- The Roychak Free Primary School, situated in LR Plot 22 of Mouja Raichak, JL 48, is about 250 feet or 76 metres from Kiln of Tara Bricks.
- Plot 7 of Mouja Raichak, JL 48, classification 'Bandh', total area 2.12 acres, recorded in favour of Irrigation Department in LR Khatian 241/1 and width of the said plot as per mouja map being near about 55 feet is presently used partially as pitch road from Raichak Ferry Ghat towards Dakshin Simulberia (approximate breadth 30 feet) and the rest portion by Tara Bricks.
- LR Plots 7,8,9,10 & 8/572 are used by Tara Bricks for operation of their brick field.
- It is pertinent to mention here that a Closure Notice to Tara Bricks has already been issued by the undersigned vide Memo No. 427/BL&LRO/DH II/2025 Dated 09-04-2025 and the same has been duly received by Satyabrata Ghosh, one of the respondents of the instant case on the same date, on behalf of Proprietor Munmun Ghosh.

The authenticated copies of Plot Information, copy of the Closure Notice, attendance sheet, RI report and a duly signed sketch map encompassing the aforementioned points are enclosed herewith for kind perusal.

Encl: As stated.

Yours faithfully,

Assistant Director, WBLRS &
Block Land & Land Reforms Officer
Diamond Harbour II, South 24 Parganas
Assistant Director, WBLRS
&
B.L & L.R.O, Diamond Harbour-II
South 24 Parga



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GOVERNMENT OF WEST BENGAL
OFFICE OF THE REVENUE INSPECTOR
NURPUR G.P. DEWANTALA.
D.H. -II(Sarisha), South 24 Pgs.

Memo No. 20 /R.I.O/Nurpur/25. dtd.-11.04.2025.

To
The Block Land & Land Reforms Officer,
Diamond Harbour -II(Sarisha),
South 24 Parganas.

Sub: Submission of Joint verification report regarding OA No. 20/2025/EZ, Baisnakhi
Bhowmik & Anrs. Vs Member Secretary, WBPCB & ors.

In reference to above noted subject undersigned sending herewith the said joint verification
report regarding prayer of Baisnakhi Bhowmik & Anrs. for his kind perusal and taking necessary action.


Revenue Inspector
Nurpur G.P., Dewantala
South 24 Parganas.

Encl:- As stated.



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Government of West Bengal
Office of the Revenue Inspector
Nurpur G.P., Diamond Harbour-II
Sarisha, South 24 Parganas.

Memo No.- ~~20~~ /BL&LRO/DH-II/2025, dtd.- ~~13.03.2025~~ ^{11.04.2025}

To,
The Assistant Director, WBLRS &
B.L.&L.R.O., Diamond Harbour-II
Sarisha, South 24 Parganas.

Sub:- Joint Verification report.

Ref.:-OA No. 20/2025/EZ, Baishakhi Bhowmik & Anr.

Vs

Member Secretary, WBPCB & ors.

Madam,

As per above noted subject and direction of THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA a field verification is conducted i.e. on 13.03.2025 at 1.30 p.m. in presence of A.D.M. & D.L. & L.R.O., South 24 Parganas, representative of Senior Scientist, West Bengal Pollution Control Board and with a another Revenue Inspector (Gopal Chandra Bag). At first I demarked plots being no.-7, 8,9,10 & 8/572 of mouza- Roychak, J.L. No.-48 under D.H.-II Block. Physically it is found that at present plot no.-7 is used as pitch road from Roychak Feri Ghat towards Daskhin Simulberia village. Plot no.- 9 at present use as Brick Field. Again plot no.- 8, 10 & 8/572 are also at present use as Brick Field(Use by Tara Brick Field owner). Further following information is found from field-

- 1) Distance from Klin of Tara B/F to resident of the above applicant is 150 ft. (approx.) and distance of resident of above applicant from embankment of river is 550 ft.(approx.)(Plots being no.-1,2,3 & 4).
- 2) Distance of "Roychak free primary School"(plot no.-22) from Klin of said Brick Field is 250 ft.(approx.)
- 3). As per mouza map width of "Pitch Road from" Roychak Fheri Ghat towards Daskhin Simulberia Village" (plot no.-7) is near about 55 feet, but physically found near about 30 feet width of said road, rest portion encroached by said brick Field.

I submit this report for her kind perusal.

Land Schedule

P.S. - Ramnagar.

Mouza- Roychak.

J.L.No. - 48.

Plot No. -7,8,9,10 & 572.

Yours faithfully,


Revenue Inspector
Assistant Sub-Div. (S.)
Nurpur G.P., South 24 Parganas

(Revenue Inspector)
Nurpur G.P., D.H.-II Block
South 24 Parganas




11/4/25
Assistant Director, WBLRS
&
B.L.&L.R.O. Diamond Harbour-II
South 24 Parg.

23 APR 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
- দাগের তথ্য -



জেলা- দক্ষিণ ২৪ পরগণা
মোজা- রায়চক
দাগ নং- ৮
সাবেক দাগ নং- ৮

ব্লক- ডায়মন্ডহারবার-২
জে.এল.নং- ৪৮
শ্রেণী- শালি

খানা- ডায়মন্ডহারবার
জমির পরিমাণ(এ)- ২.০৫

[১৬১৮০৪৮]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	ডাসা	১.০০০০	২.০৫০০	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	

১.০০০০ ২.০৫

Authenticated by

21/4/24
Assistant Director NBLRS
8
33, 200, Diamond Harbour
Diamond Harbour



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23 APR 2025

Page 1 of 1

23 APR 2025 11:11 AM

21

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 8	Classification- Sali	Area of the Plot (Acre) - 2.05
Sabek Plot no- 8		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
1	Danga	1.0000	2.0500	Collector In favour of Govt of West Bengal	

1.0000 2.0500



23 APR 2025

গণশিক্ষা সন্থার

স্বাধীন জমি ও জমি সন্থার আধিকারিকের কার্য

দায়ের তথ্য



জেলা: চাঁদপুর-২৪

সীতা: বাগমতী

দায় নং: ৮/৫৭২

যাবেক দায় নং: ৮/৫৭২

স্ব: জামসুন্দরপুর

জে.পা.নং: ৪৮

শ্রেণী: জাদা

খানা: দায়সুন্দরপুর

জমির পরিমাণ (এ) - ০.৩১

[১৩১০০৪০]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বাভ্যন্তর/লগ্নীয় বিবরণ	মত্ব
১	জাদা	১.০০০০	০.৩১০০	গণশিক্ষা সন্থার পক্ষে কালেক্টর মাং-বিজ	
		১.০০০০	০.৩১		

Authenticated by

 Assistant Director, WBLRS
&
B.L & L.R.O, Diamond Harbour-II
South 24 Pargana 25


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23 APR 2025

Page ১ of ১

১১/০৪/২০২৫ ০২:০৫ PM

23

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 8/572	Classification- Danga	Area of the Plot (Acre) – 0.31
Sabek Plot no- 8/572		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
1	Danga	1.0000	0.31	Collector In favour of Govt of West Bengal	

1.0000 0.31



23 APR 2025

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পশ্চিমবঙ্গ সরকার
সমসি স্থানি এ স্থানি আস্থায় কাগজ/সিদ্ধির করণ



দাখের তথ্য

জেলা- পশ্চিম ২৪ পরগণা ব্লক- ডায়মন্ড হারবার ১ [১১১০০৮০১]
মৌজা- বায়লক জে.এল.নং- ৪৮ থানা- ডায়মন্ড হারবার
দাগ নং- ৭ শ্রেণী- বাঁধ জমির পরিমাণ(এ)- ২.১২

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/নেপীর বিবরণ	মন্তব্য
২৪১/১	বাঁধ	১.০০০০	২.১২০০	পশ্চিমবঙ্গ পক্ষে ইরিগিসান ডিপার্টমেন্ট সাং-নিজ	
		১.০০০০	২.১২		

Authenticating
Authenticated by

Assistant Director, WBLRS
&
B.L & L.R.O, Diamond Harbour-II
South 24 Parganas



23 APR 2025

25

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 7	Classification- Bandh	Area of the Plot (Acre) - 2.12
Sabek Plot no- 7		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
241/1	Bandh	1.0000	2.12	Irrigation Department Govt of West Bengal	

1.0000	2.12
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23 APR 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

X



জেলা- দক্ষিণ ২৪ পরগণা
মৌজা- রায়চক
দাগ নং- ৯
সাবেক দাগ নং- ৯

ব্লক- ডায়মন্ডহারবার-২
জে.এল.নং- ৪৮
শ্রেণী- খাল

থানা- ডায়মন্ডহারবার
জমির পরিমাণ(এ)- ০.৩০

[১৬১৮০৪৮]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১	খাল	১.০০০০	০.৩০০০	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর স্বাং-নিজ	
		১.০০০০	০.৩		



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Authenticated by

[Signature]
ASSISTANT DIRECTOR, PBLRS
S.L&L P.O. Durgam Cherai
600 029, Chennai

28 27

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Diamond Harbour-2 [1618048]
Mouza- Raichak J.L.No- 48 Police Station- Diamond Harbour
Plot No- 9 Classification- Khal Area of the Plot (Acre) – 0.30
Sabek Plot no- 9

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
1	Khal	1.0000	0.30	Collector In favour of Govt of West Bengal	
		1.0000	0.30		



23 APR 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংক্রান্ত আধিকারিকের কার্যালয়
দায়ের তথ্য

~~১৯~~



জেলা পশ্চিম ২য় পর্গানা
মৌজা কামরুজ
দাখল নং ১০
দায়ের দাখল নং ১০

রকম জায়মতদারদার ১
জে ১ম নং ৪৯
(শেখী জামা)

নামা জায়মতদারদার
ভূমির পরিমাণ (এ) ২.২৪

[১১১৬০৪৮]

খতিয়ান নং	শেখী	আংশ	আংশ পরিমাণ (এ)	ব্যাঙ্ক/স্বামী/স্বামীর বিবরণ	মন্তব্য
১	জামা	১.০০০০	২.২৪০০	পশ্চিমবঙ্গ সরকার পাশ কালেক্টর মা-বিজ	
		১.০০০০	২.২৪		



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[Signature]
Assistant Director, WBLRS
&
B.L & L.R.O, Diamond Harbour-II
South 24 Parganas



Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 10	Classification- Danga	Area of the Plot (Acre) – 2.24
Sabek Plot no- 10		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
1	Danga	1.0000	2.24	Collector In favour of Govt of West Bengal	

	1.0000	2.24
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23 APR 2025

গণসম্বন্ধ সংকলন

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সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য

তারিখ তথা

[১১/০৪/২৫]

জেলা দক্ষিণ ২৪ পরগণা

রক জায়গা-সংক্রান্ত

থানা চ্যাম্পদহরপুর

মৌজা বায়াক

জে.এস.নং ৪৩

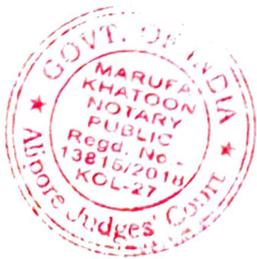
ভূমির পরিমাণ(এ) - ০.১৯

দাগ নং ১

শ্রেণী পুকুর

সাবেক দাগ নং ১

খতিয়ান নং	শ্রেণী	বংশ	সংস্থ পরিমাণ(এ)	সংস্থের/স্বত্বীকৃত বিবরণ	মতন:
৫১৭	পুকুর	০.৩৩৩৪	০.০৭০০	ভারাপদ ভৌমিক পিতা-পুলিন চন্দ্র ভৌমিক সাং-নিজ	
৫১৮	পুকুর	০.৩৩৩৩	০.০৬০০	পূজা ভৌমিক পিতা-ভারাপদ ভৌমিক সাং-নিজ	
৫১৯	পুকুর	০.৩৩৩৩	০.০৬০০	বৈশাখী ভৌমিক পিতা-ভারাপদ ভৌমিক সাং-নিজ	
			১.০০০০	০.১৯	



23 APR 2025

Authenticated by

 Assistant Director, WBLRS
 &
 B.L & L.R.O, Diamond Harbour II
 South 24 Parganas

31

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 1	Classification- Pukur	Area of the Plot (Acre) – 0.19
Sabek Plot no- 1		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
517	Pukur	0.3334	0.0700	Tarapada Bhowmick s/o Pulin Chandra Bhowmick Add- Self	
518	Pukur	0.3333	0.0600	Puja Bhowmick d/o Tarapada Bhowmick Add- Self	
519	Pukur	0.3333	0.0600	Baishakhi Bhowmick d/o Tarapada Bhowmick Add- Self	
		1.0000	0.19		



23 APR 2025

শ্রীমতী মনোরমা

স্বামী মনোরমা ও স্বামী মনোরমা স্বামী মনোরমা স্বামী

স্বামী মনোরমা

22



স্বামী মনোরমা স্বামী মনোরমা

স্বামী মনোরমা স্বামী মনোরমা

স্বামী মনোরমা

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স্বামী মনোরমা

স্বামী মনোরমা

স্বামী মনোরমা

ক্রমিক নং	শ্রেণী	আয়তন	আয়তন পরিমাণ (১)	স্বামী/স্বামীর নাম	স্বামী
০১	বাস্ত	০.০২৫০	০.০২৫০	স্বামী মনোরমা পিতা-স্বামী মা-স্বামী ১৯৭৫ মাং পং বংমাং জং স্বামী: স্বামী মনোরমা	১৯৭৫ সালের বাস্তুজমি অধিদপ্তর আইনের ১০(২) ধারা বর্ণিত হস্তান্তর নিষিদ্ধ বাস্তুজমি অধিদপ্তর
০২	বাস্ত/পুকুর	০.০৪৫৭	০.০১০০	স্বামী মনোরমা পিতা-স্বামী মাং-বাংলা হাইস্কুল (পা: বাটানগর, থানা- মহেশভলা	
০৩	বাস্ত/পুকুর	০.২৩২৭	০.০৫০০	স্বামী মনোরমা স্বামী-স্বামী মনোরমা মাং-বাংলা হায়েতপুর বাটানগর	
০৪	বাস্ত	০.১১৯৪	০.০২০০	স্বামী মনোরমা পিতা-স্বামী মনোরমা মাং-স্বামী	
০৫	বাস্ত	০.১১৯৩	০.০৩০০	স্বামী মনোরমা পিতা-স্বামী মনোরমা মাং-স্বামী	অত্র অংশে ঘর নাই
০৬	বাস্ত	০.১১৯৩	০.০৩০০	স্বামী মনোরমা পিতা-স্বামী মনোরমা মাং-স্বামী	অত্র অংশে ঘর নাই



23 APR 2025

Authenticated by

 Marufa Khatoon, Notary Public
 Regd. No. 13815/2018
 KOL-27

33



পরিমাণ (এ) ১০০০০
মোট টাকার পরিমাণ (এ) ১০০০০

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ক্রমিক নং	বিবরণ	পরিমাণ (এ)	মতামত
১	১০০০০	১০০০০	



23 APR 2025

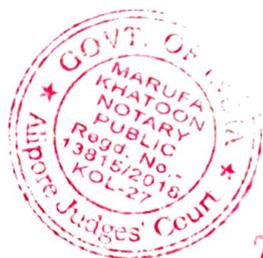
Authenticated by
[Signature]
Assistant Director, PBLAS
Ministry of Planning
Government of Bangladesh

34

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 2	Classification- Bastu	Area of the Plot (Acre) – 0.22
Sabek Plot no- 2		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
40	Bastu	0.3636	0.0800	Khoda Bux Molla s/o Maloa Add- Self West Bengal Acquisition of Homestead Land for Artisans etc. Act u/s 10(2) Non Transferrable	
311	Bastu/Pukur	0.0457	0.0100	Satyabrata Ghosh s/o Ganesh Add- Bangla High School P.O Batanagar P.S Maheshiala	
472	Bastu/Pukur	0.2327	0.0500	Munmun Ghosh w/o Satyabrata Ghosh Add- Bangla Hayetpur Batanagar	
517	Bastu	0.1194	0.0200	Tarapada Bhowmick s/o Pulin Chandra Bhowmick Add- Self	No dwelling house
518	Bastu	0.1193	0.0300	Puja Bhowmick d/o Tarapada Bhowmick Add- Self	No dwelling house
519	Bastu	0.1193	0.0300	Baishakhi Bhowmick d/o Tarapada Bhowmick Add- Self	No dwelling house
		1.0000	0.22		



23 APR 2025

পশ্চিমবঙ্গ সরকার
সম্মতি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
চাপের তথ্য

3/3



জেলা দক্ষিণ ২৪ পরগণা

মৌজা রাখাক

দাগ নং- ৩

সাবেক দাগ নং- ৩

খতিয়ান নং শ্রেণী

ব্লক ডায়মন্ডহারবার ২

জে.এল.নং ৪৮

শ্রেণী- শালি

থানা ডায়মন্ডহারবার

জমির পরিমাণ(এ)- ০.১১

[১৫১৮০৪৮]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
৫১৭	শালি	০.৩৩৩৪	০.০৭০০	তারাপদ ভৌমিক পিতা-পুলিন চন্দ্র ভৌমিক মাং-নিজ	

বর্গা

১) আবু কালাম মোল্লা(বর্গা)

পিতা-মৈমুর হোসেন

মাং-কাঁকজোল

অংশ-1.0000

৫১৮

শালি

০.৩৩৩৩

০.০৭০০

পূজা ভৌমিক

পিতা-তারাপদ ভৌমিক

মাং-নিজ

বর্গা

১) আবু কালাম মোল্লা(বর্গা)

পিতা-মৈমুর হোসেন

মাং-কাঁকজোল

অংশ-1.0000

৫১৯

শালি

০.৩৩৩৩

০.০৭০০

বৈশাখী ভৌমিক

পিতা-তারাপদ ভৌমিক

মাং-নিজ

বর্গা

১) আবু কালাম মোল্লা(বর্গা)

পিতা-মৈমুর হোসেন

মাং-কাঁকজোল

অংশ-1.0000

Authenticated by
Assistant Director, MLRS
&
B.L.S. R.O. Diamond Harbour
South 24 Parganas, W.B.



23 APR 2025

১.০০০০

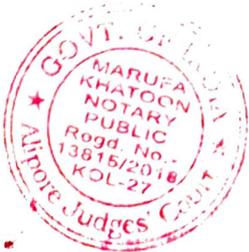
০.১১

36

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Diamond Harbour-2 [1618048]
Mouza- Raichak J.L.No- 48 Police Station- Diamond Harbour
Plot No- 3 Classification- Sali Area of the Plot (Acre) – 0.21
Sabek Plot no- 3

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
517	Sali	0.3334	0.0700	Tarapada Bhowmick s/o Pulin Chandra Bhowmick Add- Self	Barga: Abu Kalam Molla(Barga) s/o Maimur Hussain Add- Kankjol Share-1.0000
518	Sali	0.3333	0.0700	Puja Bhowmick d/o Tarapada Bhowmick Add- Self	Barga: Abu Kalam Molla(Barga) s/o Maimur Hussain Add- Kankjol Share-1.0000
519	Sali	0.3333	0.0700	Baishakhi Bhowmick d/o Tarapada Bhowmick Add- Self	Barga: Abu Kalam Molla(Barga) s/o Maimur Hussain Add- Kankjol Share-1.0000
		1.0000	0.21		



23 APR 2025

পরিমাপন সরকার
নম্বরিত ভূমি ও জমি সংস্থার কার্যক্রমিকের করণ
দানের তালিকা

32



[১১৮০২৫]

ক্রমিক নং ২৪ পরগণা
খাসা বায়মক
এম নং ৪
সাবেক দাখ নং ৪

রকম ডায়মন্ডহাটবরগে ১

সি.এল.নং ০৬

খানা ডায়মন্ডহাটবরগে

শ্রেণী- ডাঙ্গা

জমির পরিমাণ(এ) ০.৩৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেগীর বিবরণ	মন্তব্য
৫১১	ডাঙ্গা	০.০০১৪	০.০১০০	ফকরুল হোস পিতা গণেশ মাং-বাংলা হাইস্কুল পো: বাটানগর, খানা মহেশতলা	
৫১২	ডাঙ্গা	০.৪৩৬১	০.১৪০০	মুনমুন ঘোষ স্বামী-সত্যরত ঘোষ মাং-বাংলা হায়েতপুর বাটানগর	
৫১৬	ডাঙ্গা	০.১৮৭৫	০.০৭০০	তারাপদ ভৌমিক পিতা-পুলিন চন্দ্র ভৌমিক মাং-নিজ	অত্র অংশে ঘর নাই
৫১৮	ডাঙ্গা	০.১৮৭৫	০.০৬০০	পূজা ভৌমিক পিতা-তারাপদ ভৌমিক মাং-নিজ	অত্র অংশে ঘর নাই
৫১৯	ডাঙ্গা	০.১৮৭৫	০.০৬০০	বৈশাখী ভৌমিক পিতা-তারাপদ ভৌমিক মাং-নিজ	অত্র অংশে ঘর নাই
		১.০০০০	০.৩৪		



Authenticated by
Assistant Director, WBLRS
&
P.O. L.R.O. Diamond Harbour-II
S.No. 27/2024/25

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas	Block- Diamond Harbour-2	[1618048]
Mouza- Raichak	J.L.No- 48	Police Station- Diamond Harbour
Plot No- 4	Classification- Danga	Area of the Plot (Acre) – 0.34
Sabek Plot no- 4		

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
311	Danga	0.00014	0.0100	Satyabrata Ghosh s/o Ganesh Add- Bangla High School P.O Batanagar P.S Maheshtala	
472	Danga	0.4361	0.1400	Munmun Ghosh w/o Satyabrata Ghosh Add- Bangla Hayetpur Batanagar	
517	Danga	0.1875	0.0700	Tarapada Bhowmick s/o Pulin Chandra Bhowmick Add- Self	No dwelling house
518	Danga	0.1875	0.0600	Puja Bhowmick d/o Tarapada Bhowmick Add- Self	No dwelling house
519	Danga	0.1875	0.0600	Baishakhi Bhowmick d/o Tarapada Bhowmick Add- Self	No dwelling house
		1.0000	0.34		



23 APR 2025

গণস্বাস্থ্য পরিকল্পনা

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য

দাখের তথ্য

২৫



জেলা দক্ষিণ ২৪ পরগণা	ব্লক- ডায়মন্ডহারবার-২	[১১১৮০৪৮]
মৌজা বায়চক	জে.এল.নং- ৪৮	থানা ডায়মন্ডহারবার
দাখ নং- ১২	শ্রেণী- স্কুল	জমির পরিমাণ(এ)- ০.৩১
সাবেক দাখ নং- ১২		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বায়ত্ত্ব/লেসীর বিবরণ	মন্তব্য
১২৬	স্কুল	০.৩৩৩৪	০.১১০০	বরদা গ্রামানিক পিতা-অদৈত সাং-নিজ	

অনুমতি

১) বায়চক ক্রী প্রাইমারী স্কুল
(অনুমতি)

পিতা-

সাং-নিজ

অংশ-1.0000

১৩৮	স্কুল	০.১৬৬৭	০.০৫০০	বিনাপানী দলুই স্বামী-পাঁচু গোপাল সাং-নিজ
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প্র: ক্রী প্রাইমারী স্কুল ।

১৯৪	স্কুল/স্কুল	০.৩৩৩৩	০.১০০০	সন্তোষ প্রামানিক পিতা-নির্মল সাং-নিজ
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অনুমতি

১) বায়চক প্রাইমারী
স্কুল (অনুমতি)

পিতা-

সাং-নিজ

অংশ-1.0000

১০১	স্কুল	০.১৬৬৬	০.০৫০০	সরোজিনী মিত্রী স্বামী-মতিলাল সাং-নিজ
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Authenticated by

Assistant Director, WBLRS

B.L & L.R.O, Diamond Harbour-II
South 24 Parganas

১১/০৪/২০২৫ ০২:২০ PM



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23 APR 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

40



জেলা- দক্ষিণ ২৪ পরগণা	ব্লক- ডায়মন্ডহারবার-২	[১৯১৮০৪৮]			
মৌজা- রায়চক	জে.এল.নং- ৪৮	থানা- ডায়মন্ডহারবার			
দাগ নং- ২২	শ্রেণী- স্কুল	জমির পরিমাণ(এ)- ০.৩১			
সাবেক দাগ নং- ২২					
খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
২০১			১.০০০০	০.৩১	প্র: রায়চক ক্রি: প্রাইমারী স্কুল

Authenticated by

[Signature]

Assistant Director, WB LRS
&
B.I. & L.R.O. Diamond Harbour-II
South 24 Parganas



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23 APR 2025

Page ১ of ১

১১/০৪/২০২৫ ০২:২০ PM

11

Government of West Bengal
Land & Land Reforms Department
-Plot Information-

District- South 24 Parganas Block- Diamond Harbour-2 [1618048]
Mouza- Raichak J.L.No- 48 Police Station- Diamond Harbour
Plot No- 22 Classification- School Area of the Plot (Acre) – 0.31
Sabek Plot no-22

Khatian No	Classification	Share	Share Area (Acre)	Raiyat/Lessee Details	Remarks
124	School	0.3334	0.1100	Barada Pramanik s/o Adwait Add- Self	Anumati: Raichak Free Primary School (Anumati) s/o- Add- Self Share-1.0000
138	School	0.1667	0.0500	Binapani Dolui w/o Panchu Gopal Add- Self	Free Primary School
194	School/School	0.3333	0.1000	Santosh Pramanick s/o Nirmal Add- Self	Anumati: Raichak Free Primary School (Anumati) s/o- Add- Self Share-1.0000
201	School	0.1666	0.0500	Sarojini Mistry w/o Motilal Add- Self	Raichak Free Primary School
		1.0000	0.31		



23 APR 2025



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
DIAMOND HARBOUR II, SOUTH 24 PARGANAS

পশ্চিমবঙ্গ সরকার
ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
ডায়মন্ড হারবার ২, দক্ষিণ ২৪ পরগণা

e-Mail ID: blrodh2@gmail.com

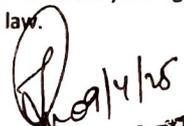
Memo No. 427/BL&LRO/DH II/2025

Date: 09-04-2025

To
Munmun Ghosh w/o Satyabrata Ghosh
Proprietor of TARA BRICKS
Vill- Raichak, P.O-Maheswara, PS-Ramnagar
Pin-743368

Sub: Closing of Illegal Brick Field

Whereas it appears that you are operating brick field under BL&LRO, Diamond Harbour II.
And
Whereas it also appears that the said Brick Field is unauthorized in the eye of existing law.
And
Whereas you have not applied for Consent to Establish/Consent to Operate till date for the brick field as per Memorandum No. 2648-M&M/LR/A-II-26/2010 dated 27.10.2016.
And
Whereas you are operating the brick field on Government vested land
Therefore, you are directed to stop all activities related to the Brick Field immediately failing which legal action will be taken against you as per existing law.


Assistant Director, WBLRS &
Block Land & Land Reforms Officer,
Diamond Harbour II, South 24 Parganas

Date: 09-04-2025

Memo No. 427/1(4)/BL&LRO/DH II/2025

Copy for kind information to:

1. Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas.
2. Sub Divisional Officer, Diamond Harbour, South 24 Parganas.
3. Deputy Director, WBLRS & Sub Divisional Land & Land Reforms Officer, Diamond Harbour, South 24 Parganas.
4. Inspector-in-Charge, Ramnagar Police Station, South 24 Parganas.



Received -

Satya Brata Ghosh
(on behalf of Munmun Ghosh)

09-04-2025

23 APR 2025


Assistant Director, WBLRS &
Block Land & Land Reforms Officer,
Diamond Harbour II, South 24 Parganas
Assistant Director, WBLRS &
B.L. & L.R.O. Diamond Harbour-II
South 24 Parganas



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
DIAMOND HARBOUR II, SOUTH 24 PARGANAS

পশ্চিমবঙ্গ সরকার
ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
ডায়মন্ড হারবার ২, দক্ষিণ ২৪ পরগণা

e-Mail ID: blldh2@gmail.com

Memo No. 488/BL&LRO/DH II/2025

Date: 22.04.2025

To
The Inspector-in-Charge
Ramnagar Police Station
Diamond Harbour

Sub: Regarding the Closure Notice Issued to Tara Bricks
Ref: This Office Memo No. 427/BL&LRO/DH II/2025 Dated 09.04.2025

Apropos the above mentioned subject and Memorandum under reference [Copy enclosed], this is to inform you that Closure Notice has already been issued to the Proprietor of Tara Bricks of Raichak, as the said brick field is unauthorized and was operating on Government vest land.

In this context you are requested to keep a strict vigil so that all activities related to the aforementioned brick field remains terminated.

Encl: As stated.

[Signature]
22/4/25
Assistant Director, WBLRS
Block Land & Land Reforms Officer
Diamond Harbour II, South 24 Parganas

Memo No. 488/BL&LRO/DH II/2025

Date: 22.04.2025

Copy for kind information to:

1. Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas.
2. Sub Divisional Officer, Diamond Harbour, South 24 Parganas.
3. Deputy Director, WBLRS & Sub Divisional Land & Land Reforms Officer, Diamond Harbour, South 24 Parganas.
4. Block Development Officer, Diamond Harbour II Development Block, South 24 Parganas.



23 APR 2025

[Signature]
22/4/25
Assistant Director, WBLRS
Block Land & Land Reforms Officer
Diamond Harbour II, South 24 Parganas



GOVT. OF
KARNATAKA
NOTA
PUBLIC
R004 NP
10516/201
KOL-27
14/05/2025

23 APR 2025

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, NEW
DELHI

ORIGINAL APPLICATION NO.
20/2025/EZ

In The Matter of:

BAISAKHI BHOWMIK AND ANR

... Applicant

Versus

THE MEMBER SECRETARY OF
WEST BENGAL POLLUTION
CONTROL BOARD & Ors.

... Respondents

REPORT ON AFFIDAVIT OF THE
RESPONDENT NUMBER 03,
DISTRICT MAGISTRATE &
COLLECTOR, SOUTH 24
PARGANAS DISTRICT.



23 APR 2025

SIBOJYOTI CHAKRABARTI
Advocate
For The State of West Bengal
Email:
subho.advocate@gmail.com
(M): 9007035534